

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA



No. O.A. 350/00508/2016

Date of order: 15.6.2018

Present : Hon'ble Dr. Nandita Chatterjee, Administrative Member

Sudarsan Adhikari,
Son of Late Nonigopal Adhikari,
Suspended Helper – II,
Under Sr. SEE (G)/SDAH-I,
Residing at Barrackpore,
Purba Chandmari Bilpara,
Post Office – Nona Chandan Pukur,
Police Station – Titagarh,
District – North 24 Parganas,
Pin – 700122.

.. Applicant

- V E R S U S -

1. Union of India
Through the General Manager,
Eastern Railway, Fairlie Place,
Eastern Railway Headquarter,
17, N.S. Road,
Kolkata – 700 001.
2. The Divisional Railway Manager,
Sealdah Division, Eastern Railway,
Having its office at Kajjar Street,
Post Office – Entally,
Kolkata – 700 014.
3. The Senior Divisional Personnel Officer,
Sealdah Division, Eastern Railway,
Having its office at Kajjar Street,
Post Office – Entally,
Kolkata – 700 014.
4. The Divisional Engineer,
Sealdah Division, Eastern Railway,
Having its office at Kajjar Street,
Post Office – Entally,
Kolkata – 700 014.
5. The Senior divisional Electrical
Engineer (General),
Sealdah Division, Eastern Railway,

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Having its office at Kaijar Street,
Post Office – Entally,
Kolkata – 700 014.

6. The Divisional Electrical Engineer
(General),
Sealdah Division, Eastern Railway,
Having its office at Kaijar Street,
Post Office – Entally,
Kolkata – 700 014.

7. The Assistant Electrical Engineer
(General),
Sealdah Division, Eastern Railway,
Having its office at Kaijar Street,
Post Office – Entally,
Kolkata – 700 014.

8. Sri Alok Kumar Mukhopadhyay,
(Enquiry Officer), Senior Section Engineer,
Electrical (General), Chitpur,
Sealdah Division,
Eastern Railway,
Having its office at Kaijar Street,
Post Office – Entally,
Kolkata – 700 014.

Respondents

For the Applicant : Mr. H. Ghosh, Counsel
For the Respondents : Mr. A.K. Banerjee, Counsel

O R D E R (Oral)

Per Dr. Nandita Chatterjee, Administrative Member:

Ld. Counsel for the applicant and respondents are both present.

2. Ld. Counsel for the applicant submits that the original application has been filed against an order of dismissal as imposed by the disciplinary authority and communicated to the applicant vide notice dated 24.8.2015 (Annexure A-12 to the O.A).

3. Ld. Counsel for the applicant further submits that an appeal had been preferred on 1.10.2015 (Annexure "A-12" to the O.A.) before the competent authority but the matter is pending till date.

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4. Ld. Counsel for the respondents confirms that the respondent authorities have not passed any order on the said appeal annexed as "Annexure A-12" to the O.A.
5. As prayed for by the Ld. Counsel for the applicant, the applicant is given liberty to make a comprehensive appeal and to file the same before the appellate authority within a period of 4 weeks from the date of receipt of this order.
6. Once, so received, the appellate authority who is, Respondent No. 6 to the O.A., namely the Divisional Electrical Engineer (General), Sealdah Division, will, after receipt of such comprehensive appeal, dispose of the same with a reasoned and speaking order in accordance with law within a period of eight weeks from the date of receipt of such representation. Decision arrived at is to be communicated forthwith to the applicant.
7. With this, the O.A. is disposed of. No orders on costs.

(Dr. Nandita Chatterjee)
Administrative Member

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